

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 1792 OF 2005 IN SLP(C) 18516/2005

SANGRAM KESHARI MISHRA

Petitioner(s)

VERSUS

BHAGYADHAR BEHERA & ORS.

Respondent(s)

Date: 30/11/2005 This Petition was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

By Circulation

UPON perusing papers the Court made the following

O R D E R

The Review Petition is dismissed.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master

(Signed order is placed on the file.)

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.1792 OF 2005

IN

SPECIAL LEAVE PETITION (C) NO.18516

Sangam Keshari Mishra
(s)

...Petitioner

Versus

Bhagyadhar Behera & Ors.
nt(s)

...Responde

O R D E R

We have gone through the Review Petition. In our opinion, no case for

review of our order dated 16th September, 2005 is made out.

The review petition is, accordingly, dismissed.

.....CJI.

(Y.K. SABHARWAL)

.....J.

(C.K. THAKKER)

.....J.

(R.V. RAVEENDRAN)

New Delhi,

November 30, 2005.